

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF **M/s ALUPAN COMPOSITE PANELS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s Alupan Composite Panels Private Limited
2.	Date of incorporation of corporate debtor	31st December 2003
3.	Authority under which corporate debtor is incorporated/registered.	REGISTRAR OF COMPANIES, NATIONAL CAPITAL TERRITORY DELHI AND HARYANA, UNDER COMPANIES ACT 1956
4.	Corporate Identity No. of corporate debtor	U27203DL2003PTC123774
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd Office: 7D Hansalya Bulding, 15, Barakhamba Road, Delhi -110001 India. Factory was Located at Plot No 24, Sector -II, Integrated Area SIDCUL, Haridwar and the same had been sold in an auction by State Bank of India on 24.10.2019 Under the provision of SARFAESI ACT 2002.
6.	Date of closure of Insolvency Resolution Process	18-02-2021
7.	Liquidation Commencement Date of Corporate Debtor	18-02-2021 (Copy of order received on 22-02-2021)
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Name- Mr. Ashok Kumar Dewan Regd. No.- IBBI/IPA-001/IP-P00603/2017-18/11054
9.	Address and e-mail of the liquidator, as registered with the Board	Address: A-10, Indian Statistical Institute, 7, S J S Sansanwal Marg, New Delhi, National Capital Territory of Delhi ,110016 E-Mail: akdewan1001@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: ARCK Resolution Professionals LLP, 409, 4th Floor, Ansal Bhawan, 16 K G Marg, Connaught Place, New Delhi-110001 E-Mail: insolvency@arck.in
11.	Last date for submission of claims	20-03-2021

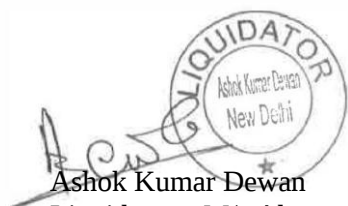
Notice is hereby given that the National Company Law Tribunal, New Delhi Bench V, has ordered the commencement of liquidation of the M/s ALUPAN COMPOSITE PANELS PRIVATE LIMITED on 18-02-2021 (Copy of Order was received on 22-02-2021).

The stakeholders of M/s ALUPAN COMPOSITE PANELS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 20-03-2021, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

A handwritten signature in black ink is written over a circular stamp. The stamp has the word "LIQUIDATOR" at the top, "Ashok Kumar Dewan" in the center, and "New Delhi" at the bottom. There is a small star at the bottom center of the stamp.

Ashok Kumar Dewan
Liquidator – M/s Alupan Composite Panels Private Limited

Date: 23-02-2021

Place: New Delhi